	/٣	iling under eleures (a	a) of cub require	(2) of regulation 12	the IRRI (Incolveration	Posalution Brasses	for Corporate Daras	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	400911497	2	400911497	67.62	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	14	101287585	1	99282740	16.74	0	2004845	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	4	573673	4	176988	0.03	0	396685	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	39758240	2	100987	0.02	0	0	39657253	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	107794710	19	92445616	15.59	0	5817448	9531646	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	46	650325705	28	592917828	100.00	0	8218978	49188899	